

Shri Kanungo: I have not got the figures with me but they are available in the weekly bulletin. If I get notice I will supply it.

Shri Morarka: May I know whether all the supplies to be made to the USA under the barter deal would be only by the STC or even the private traders will be allowed to export to USA?

Shri Kanungo: The agreement is with the STC. But the STC will operate through its business associates.

Shri Damani: May I know on what basis the hon Minister thinks that the prices of manganese ore in the USA will improve?

Shri Kanungo: The trade papers give the reasons for that and the market view is that.

Migration of Refugees from East Pakistan

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*170. { **Shrimati Renu Chakravarty:**
Shri S. M. Banerjee:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that recently many families have crossed over from East Pakistan and are seeking refuge in West Bengal;

(b) whether scheduled caste families have also recently come from Salkheria, District Khulna in East Pakistan;

(c) if so, whether they have alleged atrocities under the military rule; and

(d) what arrangements have been made by Government to rehabilitate them?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) The number of families who have crossed over to West Bengal from East Pakistan has been on the increase in the past few months.

(b) They include scheduled caste families also.

(c) They have alleged harassment by the Pakistan police and East Pakistan Rifles.

(d) A report on measures the State Government have taken to rehabilitate families who have arrived recently is awaited.

Shrimati Renu Chakravarty: May I know whether, in view of the fact that now rehabilitation is not offered to those who are coming over here and in view of the fact that these people have had to come over here after the Ayub rule, any relaxation is going to be made in the case of those particular refugees as well as the refugees who are coming over here after the proposed transfer of Beru Bari?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I imagine that such cases should be considered favourably.

Shri S. M. Banerjee: May I know the actual number of families who have crossed over to India and who are in Calcutta?

Shri Jawaharlal Nehru: About 200 or 300 families.

Shri S. M. Banerjee: Have instructions been issued to rehabilitate them or have they been given some doles for immediate relief?

Mr. Speaker: When are they likely to be rehabilitated?

Shri Jawaharlal Nehru: How can I give the date?

Shri Hem Barua: May I know whether it is a fact that the Indo-Pak Baggage Rules of 1955 were unilaterally abrogated by the Pakistan Government? If so, what steps Government propose to take to ensure that these migrants from Pakistan are not unduly harassed by the military and police personnel in Pakistan due to this?

Shrimati Rosa Chakravarty: In view of the fact that the answer given.....

An Hon. Member: No reply has been given to that question, Sir

Mr. Speaker: What is the question?

Shri Hem Barua: I want to know whether it is a fact that the Indo-Pak Baggage Rules of 1955 are unilaterally abrogated by the Pakistan Government and if so, what steps Government have so far taken to ensure that the migrants from Pakistan are not unduly harassed due to this abrogation.

Mr. Speaker: It does not arise out of this question. The Question Hour is over

Shri Hem Barua. It arises because there is harassment. I know that ladies who cross over to this country are denied the right to carry their ornaments with them and people are denied to carry their wrist watches and their fountain-pens with them. This means unilateral abrogation of the Indo-Pak Baggage Rules of 1955

Mr. Speaker: In any case the Question Hour is over

WRITTEN ANSWERS TO QUESTIONS

Antibiotics

*157. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state

(a) how far the target for the production of antibiotics has so far been achieved,

(b) whether any attempts have been made to manufacture equipment for antibiotics plants in the country, and

(c) if so, the result thereof?

The Minister of Industry (Shri Manubhai Shah): (a) to (c) A statement is laid on the Table of the House [See Appendix I, annexure No 50]

Export of Jute Sackings

*171. **Shri Tribh Kumar Chandhuri:** Will the Minister of Commerce and Industry be pleased to state

(a) whether his attention has been drawn to the comments made in the Jute Bulletin of the Indian Central Jute Committee published in Calcutta on the 2nd June, 1959 about the reasons for decline in the export of jute sackings and accumulation of unsold stocks with jute mills in the 10 months preceding May, 1959,

(b) whether Government have undertaken any investigations in recent times to find out the causes of the present shrinkage in jute sackings exports,

(c) to what extent India has lost her export of jute sackings to Pakistan and other countries;

(d) the measures that are under the consideration of Government to step up the exports, and

(e) whether the views of the Indian Jute Mills Association in this regard have been obtained by Government?

The Minister of Commerce (Shri Nityanand Kanungo): (a) Yes, Sir

(b) Yes, Sir

(c) and (d) The export of sackings from India has declined while there is some increase in the export of sackings from Pakistan. The availability of cheap jute cuttings to the Pakistan Industries and Pakistan's currency retention scheme appear to have been partly responsible for this situation. The question of augmenting the import of jute cuttings for manufacture of sackings is receiving consideration

(e) Yes, Sir

Motor Transport Industry

*172. **Shri Muhammed Elias:** Will the Minister of Labour and Employment be pleased to state

(a) whether it is a fact that the Special Committee constituted to